

ITEM NO.1501

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5759/2009

SGS INDIA LTD.

Appellant(s)

VERSUS

DOLPHIN INTERNATIONAL LTD.

Respondent(s)

Date : 06-10-2021 This appeal was called on for pronouncement of Judgment today.

For Appellant(s) Mr. Gopal Sankaranarayan, Sr. Adv.  
Mr. Simranjeet Singh, Adv.  
Ms. Rhea Dube, Adv.  
Mr. Jatin Khatri, Adv.  
Ms. Appabrita Sahara, Adv.  
Ms. Jhanvi Dubey, Adv.  
Mr. Gautam Talukdar, Adv.  
Mr. Rajan Narain, AOR

For Respondent(s) Mr. P. I. Jose, AOR  
Mr. Prashant K. Sharma, Adv.  
Ms. Jenis V. Fancis, Adv.

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeal is allowed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER

(Signed reportable Judgment is placed on the file)